

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.631

TO BE ANSWERED ON THE 26<sup>TH</sup> FEBRUARY, 2016

**HONEY TRAPPING OF DEFENCE PERSONNEL**

631. SHRI ASHWINI KUMAR:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether cases of honey-trap involving defence personnels have come to the notice of the Government recently;
- (b) if so, the details thereof;
- (c) whether the Government has issued any advisory to the defence personnels in this regard and if so, the details thereof; and
- (d) the other corrective steps taken by the Government in this regard?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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**(a) to (d): No case of honey-trap involving defence personnel has come to notice of the Government during the last one year. However one case of IAF personnel LAC KK Ranjith involving cyber espionage has come to the notice of the Government. The official has been dismissed from service and facing criminal charges.**

**Detailed guidelines and advisories are issued from time to time to sensitise defence personnel in this regard to prevent such incidents.**

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